

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

DFR NO. 2663 OF 2015

Dated: 18th March, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Bangalore Electricity Supply Co. Ltd.Appellant (s)

Versus

Karnataka Electricity Regulatory CommissionRespondent (s)

Counsel for the Appellant(s) : Mr. Ashok Bannidinni

ORDER

This appeal is pending in this Tribunal from the year 2015. Counsel for the applicant/appellant has not taken any steps to remove the office objections. Counsel for the appellant states that he will obtain instructions as to whether anything survives in this matter. At his instance, the matter is adjourned to **04.04.2016**. On that day we will pass appropriate orders.

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

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